

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/36486/2025 BLAPL/12497/2025	BHULA BAG VS STATE OF ODISHA	AMITAV TRIPATHY VS	PAIKMAL /326 /2024 S.D.J.M.,PADAMPUR(Bargarh) GR/0001517/2024
2	D-BLAPL/36488/2025 BLAPL/12498/2025	RAMLAL KANTA VS STATE OF ODISHA	AMITAV TRIPATHY VS	PADAMPUR /317 /2025 S.D.J.M.,PADAMPUR(Bargarh) GR/0001182/2025
3	D-BLAPL/35191/2025 BLAPL/12499/2025	BIRANCHI BERIHA VS STATE OF ODISHA	SOUBHAGYA SUNDAR DAS VS	SUBALAYA /129 /2025 SPECIAL JUDGE (POCSO), SONEPUR(So Spl/0000022/2025
4	D-BLAPL/36498/2025 BLAPL/12500/2025	DEEPAK SWAIN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	/ /0 SPECIAL JUDGE,KHALLIKOTE(Ganjam) 2(A)CC/0000039/2025
5	D-BLAPL/36517/2025 BLAPL/12501/2025	RAGHU MUDULI VS STATE OF ODISHA	MANGU NANDY VS	MALKANGIRI /377 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000105/2024
6	D-BLAPL/36168/2025 BLAPL/12502/2025	MIR PARBHEJ ALI @ ALLI VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	BALIPATNA /266 /2025 AD-HOC A.D.J.(FTSC),BHUBANESWAR TR/0000463/2025
7	D-BLAPL/36512/2025 BLAPL/12503/2025	RAMESH SANDHA VS STATE OF ODISHA	AMITAV TRIPATHY VS	/ /0 ADDL.SESSION JUDGE CUM SPL.JUDGE 2(A)CC/0000009/2022
8	D-BLAPL/36240/2025 BLAPL/12504/2025	KILLO JINU VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	CHITRAKONDA /211 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000197/2024
9	D-BLAPL/36251/2025 BLAPL/12505/2025	RAKA @ RAKESH NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	COLLIERY /578 /2025 ADDL.SPECIAL JUDGE,TALCHER(Anug Spl/0000017/2025
10	D-BLAPL/36518/2025 BLAPL/12506/2025	MONIKA VS STATE OF ODISHA	MANGU NANDY VS	KORAPUT GRPS /18 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000083/2025
11	D-BLAPL/36254/2025 BLAPL/12507/2025	KABULI @ SANJAYA MOHARANA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	DHENKANAL SADAR /759 /2025 SPECIAL JUDGE,DHENKANAL(Dhenkan Spl/0000026/2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/36521/2025 BLAPL/12508/2025	SUBASH KUMAR PANDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NAWAPARA /277 /2025 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000827/2025
13	D-BLAPL/36524/2025 BLAPL/12509/2025	BUNA PRADHAN VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	TIKABALI /95 /2025 A.D.J.,BALLIGUDA(Kandhamal) ST/0000077/2025
14	D-BLAPL/36361/2025 BLAPL/12510/2025	DIBYA SWARUP SAHOO @ KUMAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /354 /2025 J.M.F.C.,JALESWAR(Baleshwar) CT/0000399/2025
15	D-BLAPL/36255/2025 BLAPL/12511/2025	JAMANTA @ SANJAY BAG VS STATE OF ODISHA	JAGABANDHU SAHU VS	BIJEPUR /279 /2025 J.M.F.C. BIJEPUR(Bargarh) GR/0000269/2025
16	D-BLAPL/36231/2025 BLAPL/12512/2025	RAHUL @ RAHUL KUMAR VS STATE OF ODISHA	KIRTAN DANG VS	G.R.P.S. (TITILAGARH) /108 /2025 SPECIAL JUDGE, TITILAGARH(Balangir) Spl/0000060/2025
17	D-BLAPL/35931/2025 BLAPL/12513/2025	SAROJ KUMAR SETHI @ HEMANTA VS STATE OF ODISHA	ANSUMAN BHUYAN VS	KISSANNAGAR PS /89 /2025 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000485/2025
18	D-BLAPL/36264/2025 BLAPL/12514/2025	RABINDRA TUDU VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(KEONJHAR) 2(B)CC/0000004/2025
19	D-BLAPL/36235/2025 BLAPL/12515/2025	MAHENDRA SINGH VS STATE OF ODISHA	AJAYA KUMAR ROUT VS	JEYPORE SADAR /181 /2022 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000032/2022
20	D-BLAPL/36269/2025 BLAPL/12516/2025	TRIJIT @ TREEJIT KUMAR NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /407 /2025 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Boudh) CT/0000470/2025
21	D-BLAPL/36270/2025 BLAPL/12517/2025	MOTI SUNA VS STATE OF ODISHA	KIRTAN DANG VS	G.R.P.S. (TITILAGARH) /114 /2025 SPECIAL JUDGE, TITILAGARH(Balangir) Spl/0000064/2025
22	D-BLAPL/36271/2025 BLAPL/12518/2025	RAMESH KUMAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 SPECIAL JUDGE,SONEPUR(Sonepur) SPL. 2(a)C.C./0000018/2025
23	D-BLAPL/36395/2025	BIDYADHAR SAHU	BIJAY KUMAR BEHERA	/ /0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/12519/2025	VS STATE OF ODISHA	VS	J.M.F.C.(V),BHUBANESWAR(Khordha) 2(A)CC/0000392/2025
24	D-BLAPL/36416/2025 BLAPL/12520/2025	DISPOZA PATTNAIK VS STATE OF ODISHA	RAMAKANTA DAS VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,PURI(Puri) GR/0001359/2025
25	D-BLAPL/35779/2025 BLAPL/12521/2025	SK. MIJANUR REHMAN MOLLA @ RAJU VS STATE OF ODISHA	ROHIT RANJAN RAY VS	LINGARAJ P.S. /26 /2025 3RD A.D.J., BHUBANESWAR(Khordha) CT/0000173/2025
26	D-BLAPL/36509/2025 BLAPL/12522/2025	AJIT KUMAR VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	JODA /129 /2025 SPECIAL JUDGE (POCSO), KENDUJHAR Spl/0000055/2025
27	D-BLAPL/22185/2025 BLAPL/12523/2025	MAMI @ MAMITA MALLIK VS STATE OF ODISHA	NIRANJAN PANDA VS	GOCHHAPADA /108 /2023 A.D.J.,PHULBANI(Kandhamal) ST/0000079/2023
28	D-BLAPL/36193/2025 BLAPL/12524/2025	LALITA GARDIA VS STATE OF ODISHA	BIDYADHAR PANDA VS	DHANUPALI /303 /2023 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0002139/2023
29	D-BLAPL/36358/2025 BLAPL/12525/2025	RAMAKANTA MEHER VS STATE OF ODISHA(VIG.)	SATYAJIT MOHAPATRA VS	SAMBALPUR VIGILANCE /25 /2025 SPL. JUDGE (VIG),BOLANGIR(Balangir) GR/0000013/2025
30	D-BLAPL/36558/2025 BLAPL/12526/2025	PARSURAM NATHA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	ANGUL SADAR PS /686 /2024 A.D.J.,ANGUL(Anugul) CT/0000365/2025
31	D-BLAPL/36563/2025 BLAPL/12527/2025	SIPUN BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SPECIAL CRIME UNIT /8 /2024 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000398/2024
32	D-BLAPL/35726/2025 BLAPL/12528/2025	BULA @ SUSANTA MALLICK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	NIALI /110 /2013 2ND A.D.J.,CUTTACK(Cuttack) ST/0000200/2025
33	D-BLAPL/36537/2025 BLAPL/12529/2025	RAJU SEIKH @ RAJU SAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI /488 /2025 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000597/2025
34	D-BLAPL/36539/2025 BLAPL/12530/2025	MANOJ SAHOO VS	BASANTA KUMAR DAS VS	NIHALPRASAD /65 /2024 A.D.J.,DHENKANAL(Dhenkanal)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/11/2025

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35	D-BLAPL/36541/2025 BLAPL/12531/2025	STATE OF ODISHA SULTAN SINGH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CT/0000168/2024 MALKANGIRI /488 /2025 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000597/2025
36	D-BLAPL/35342/2025 BLAPL/12532/2025	SIBA PRASAD SETHI @ SIBA SETHI VS STATE OF ODISHA	SUBRATA KUMAR SAHU VS	GANGAPUR (BHANJANAGAR) /535 /202 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000161/2025
37	D-BLAPL/36544/2025 BLAPL/12533/2025	TOSHA RANJAN BARIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	//0 DIST.AND SESSIONS JUDGE,BARGARH Spl/0000091/2025
38	D-BLAPL/36565/2025 BLAPL/12534/2025	AKSHAY KUMAR VS STATE OF ODISHA	KARUNAKAR GAYA VS	RANPUR /307 /2025 DISTRICT AND SESSIONS JUDGE,NAYAGARH Spl/0000088/2025
39	D-BLAPL/35456/2025 BLAPL/12535/2025	PRABHAT @ PRAVAT KUMAR SAHU VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	REAMAL /198 /2025 SPECIAL JUDGE,DEOGARH(Debagarh) Spl/0000020/2025
40	D-BLAPL/36420/2025 BLAPL/12536/2025	RAJESH KAMILA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALIAPANDA /168 /2024 3RD ADDL. DISTRICT JUDGE,PURI(Puri) ST/0000043/2025
41	D-CMAPL/43664/2025 CMAPL/339/2025	BIRANCHI BHUIAN VS STATE OF ODISHA	SANGRAM JENA VS	// (//
42	D-CMAPL/44706/2025 CMAPL/340/2025	DILLIP KUMAR NANDA VS STATE OF ODISHA	BHUBANANANDA LENKA VS	// (//
43	D-CMP/48362/2025 CMP/1900/2025	SANDHYA PATTNAIK VS SANJUKTA PATTNAIK	AMIT PRASAD BOSE VS	// CIVIL JUDGE (JD),BHUBANESWAR(Khordha) TS/0000907/2001
44	D-CMP/48116/2025 CMP/1901/2025	BIBHUTIBHUSAN PAGAL VS MINATI SINGH	PURNA CHANDRA MISHRA VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha) CS/0001617/2020
45	D-CMP/47410/2025 CMP/1902/2025	BASANT KUMAR ROUT VS SARBESWAR BEHERA	MANAS KUMAR CHAND VS	// 1ST A.D.J., PURI(Puri) Fao/0000010/2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-CMP/47766/2025 CMP/1903/2025	TUNAMANI BISWAL VS RANI NAYAK	SANJIB KUMAR BHANJADEO VS	// CIVIL JUDGE (SD),BANAPUR(Khordha) CS/0000003/2023
47	D-CMP/48602/2025 CMP/1904/2025	ASHOK KUMAR MOHAPATRA @ ASHOK MOHAPATRA VS SUBASH CHANDRA PANI	SUSANTA KUMAR NAYAK VS	// CIVIL JUDGE (S.D), PIPILI(Puri) CS/0000142/2019
48	D-CMP/48542/2025 CMP/1905/2025	SK. LIYAKAT ALLI VS JANERA BIBI	MAHESWAR MOHANTY VS	// CIVIL JUDGE (SD),JAJPUR(Jajapur) CS/0000333/2020
49	D-CMP/48799/2025 CMP/1906/2025	PRAMOD KUMAR SAHOO VS SK.MUNNA	AJODHYA RANJAN DASH VS	// 2ND ADDL.CIVIL JUDGE(SD),BHUBANESWAR Fao/0000102/2024
50	D-CMP/49207/2025 CMP/1907/2025	LAXMI MALLIK VS SARASWATI PANIGRAHI	SUBHRANSU BHUSAN MOHANTY VS	// CIVIL JUDGE (SD), SORO(Baleshwar) Os/0000050/1995
51	D-CMP/48806/2025 CMP/1908/2025	ASIMAN BIBI VS MOHAMMED AZAM	PRASANTA KUMAR SATAPATHY VS	// A.D.J.,SUNDARGARH(Sundargarh) Fao/0000005/2022
52	D-CMP/49162/2025 CMP/1909/2025	M/S. FURNITURE GODOWN, KHURDA VS M/S. SAMASTI INFRASTRUCTURES PVT. LTD.,KHURDA	SUVASHISH PATTANAIAK VS	// DISTRICT & SESIONS JUDGE,BHUBANESWAR Fao/0000062/2025
53	D-CMP/49310/2025 CMP/1910/2025	SULOCHANA PRADHAN @ KHATEI VS TAPASWINI PRADHAN	GOPINATH MISHRA VS	// DISTRICT & SESIONS JUDGE,BHUBANESWAR Fao/0000126/2025
54	D-CMP/49311/2025 CMP/1911/2025	NIMAI CHARAN GHIBILA VS LINGA GAHIR	JAGANNATH BHUYAN VS	// CIVIL JUDGE (JD),S.RAMPUR(Sonepur) IA/0000004/2025
55	D-CMP/49342/2025 CMP/1912/2025	TIRUPATI PANIGRAHI VS TIRUPATI CHOUDHURY	ABHISHEK DASH VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha) CS/0001193/2025
56	D-CONTC/48469/2025 CONTC/5733/2025	PARTHA PANDA VS DR.N.THIRUMALA NAIK,COMMISSIONER-CUM-SECRETARY, DEPARTMENT OF SCHOOL AND MASS EDUCATION,ODISHA	ADV. VS	// ()
57	D-CONTC/48470/2025	AMIYA MISHRA	ADV.	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/5734/2025	VS	VS	0
		DR.N.THIRUMALA NAIK,IAS,PRINCIPAL SECRETARY TO GOVT., SCHOOL AND MASS EDUCATION DEPARTMENT,ODISHA		//
58	D-CONTC/48720/2025	SUDHANSU SEKHAR BISWAL	KULDEEP MOHANTY	//
	CONTC/5735/2025	VS	VS	0
		ARVIND AGRAWAL,IAS,COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPT., ODISHA		//
59	D-CONTC/48787/2025	ASHOK KUMAR DUTTA	KULDEEP MOHANTY	//
	CONTC/5736/2025	VS	VS	0
		ARVIND AGRAWAL,IAS,COMMISSIONER-CUM SECRETARY TO GOVT. OF ODISHA, HIGHER EDUCATION DEPARTMENT		//
60	D-CONTC/48855/2025	RASHMI RANJAN DASH	SRINIBASH SATAPATHY	//
	CONTC/5737/2025	VS	VS	0
		SANJEEB KUMAR MISHRA,IAS, PRINCIPAL SECRETARY, ST AND SC DEVELOPMENT, MINORITY AND BCW DEPT.,ODISHA		//
61	D-CONTC/48856/2025	SARAT KUMAR MOHANTY	ADV.	//
	CONTC/5738/2025	VS	VS	0
		ANU GARG,IAS, ADDITIONAL CHIEF SECRETARY, WATER RESOURCES DEPARTMENT,ODISHA		//
62	D-CONTC/48857/2025	BIJAYA KUMAR SATPATHY	ADV.	//
	CONTC/5739/2025	VS	VS	0
		DHARITRY MISHRA,GENERAL MANAGER,ODISHA STATE,AGRICULTURAL MARKETING BOARD		//
63	D-CONTC/48858/2025	MALAYA KUMAR SAMAL	ADV.	//
	CONTC/5740/2025	VS	VS	0
		DHARITRY MISHRA,GENERAL MANAGER,ODISHA STATE AGRICULTURAL MARKETING BOARD		//
64	D-CONTC/48859/2025	KAMAKSHYA MOHAPATRA	ADV.	//
	CONTC/5741/2025	VS	VS	0
		DHARITRY MISHRA,GENERAL MANAGER,ODISHA STATE AGRICULTURAL MARTKETING BOARD,BHUBANESWAR		//
65	D-CONTC/48860/2025	SANKARSAN SAMAL	ADV.	//
	CONTC/5742/2025	VS	VS	0
		DHARITRY MISHRA,GENERAL MANAGER,ODISHA AGRICULTURAL MARTKETING BOARD,BHUBANESWAR		//
66	D-CONTC/48862/2025	NARESH KUMAR SAHOO	ADV.	//
	CONTC/5743/2025	VS	VS	0
		DHARITRY MISHRA,GENERAL MANAGER,ODISHA STATE AGRICULTURAL MARKETING BOARD,BHUBANESWAR		//
67	D-CONTC/49125/2025	KEDARNATH PRADHANI	SANGRAM JENA	//
	CONTC/5744/2025	VS	VS	0
		SANJAY KUMAR SINGH,IAS,PRINCIPAL SECRETARY TO GOVT., FOOD SUPPLIES AND CONSUMER WELFARE DEPARTMENT		//
68	D-CONTC/48044/2025	SURESH CHANDRA PRADHAN	ADV	//
	CONTC/5745/2025	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-CONTC/48056/2025 CONTC/5746/2025	DR. N THIRUMALA NAIK, IAS, COMMISSIONER CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPT., ODISHA RATNAKAR MOHAPATRA VS	ADV. VS	// // ()
70	D-CONTC/48510/2025 CONTC/5747/2025	ARABINDA AGRAWAL, IAS, COMMISSIONER-CUM-SECRETARY TO GOVERNMENT, HIGHER EDUCATION DEPARTMENT, ODISHA NAMITA SADUAL VS	SANGRAM JENA VS	// // ()
71	D-CONTC/48183/2025 CONTC/5748/2025	KALI PRASANA MOHAPATRA, DIRECTOR, HIGER EDUCATION, ODISHA PRAHALLAD CHANDRA SAMAL VS	ADV. VS	// // ()
72	D-CONTC/48911/2025 CONTC/5749/2025	PABITRA MOHAN BARIK, DIST. EDUCATION OFFICER, KENDRAPARA M/S SARASWATA ENTERPRISES, CUTTACK VS	ADV. VS	// // ()
73	D-CONTC/45958/2025 CONTC/5750/2025	GOURANGA CHARAN GHOSH, BLOCK DEVELOPMENT OFFICER, JALESWAR RABINDRA KUMAR DUTTA VS	PRAVASH CHANDRA JENA VS	// // ()
74	D-CONTC/48513/2025 CONTC/5751/2025	SUSANTA PATTNAIK, TAHASILDAR, BASTA, BALASORE MANAGING COMMITTEE OF GURU PRASAD U.P. (M.E.) SCHOOL VS	SANGRAM JENA VS	// // ()
75	D-CONTC/37420/2025 CONTC/5752/2025	THIRUMALA NAIK N., IAS, COMMISSIONER-CUM- SECRETARY TO GOVT. OF ODISHA, SCHOOL AND MASS EDUCATION DEPT HARSA KUMAR LOHARA VS	ADV. VS	// // ()
76	D-CONTC/49096/2025 CONTC/5753/2025	SHALINI PANDIT, IAS RAJESH KUMAR DAS VS	ADV VS	// // ()
77	D-CONTC/46542/2025 CONTC/5754/2025	DRORANJAN KUMAR SINGH, IAS, ADDITIONAL CHIEF SECRETARY REVENUE AND DISASTER MANAGEMENT DEPT. RAMESH CHANDRA PADHI VS	AMITAV TRIPATHY VS	// // ()
78	D-CONTR/33667/2025 CONTR/32/2025	DAITARY MALLICK, TAHASILDAR SORO, BALASORE PARBATI PRADHAN VS	ADV. VS	// // ()
79	D-CRLA/34695/2025 CRLA/1352/2025	SHIBA CHARAN BEHERA, INSPECTOR IN CHARGE, BANKI POLICE STATION NAKULA JENA VS STATE OF ODISHA	RAVI SHANKAR SAMAL VS	// BINJHARPUR /45 /2016 AD-HOC A.D.J.(FTSC-II), JAJPUR (Jajapur) Spl/0000036/2016

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CRLA/36693/2025 CRLA/1353/2025	PRAVATI KUMARI DEVI VS STATE OF ODISHA(VIG.)	JUGALA KISHORE PANDA VS	VIGILANCE PS (BERHAMPUR) /8 /2017 SPECIAL JUDGE (VIGILANCE), PHULBA GR/000002/2017
81	D-CRLA/36354/2025 CRLA/1354/2025	DEBASIS BARIK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	PADAMPUR /159 /2022 A.D.J.,PADAMPUR(Bargarh) CT/000005/2023
82	D-CRLA/36372/2025 CRLA/1355/2025	PURNA CHANDRA SAHU VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KEGAON /91 /2021 A.D.J.,DHARAMGARH(Kalahandi) CT/000107/2021
83	D-CRLMC/36200/2025 CRLMC/5041/2025	RANJIT SAHOO @ RANJEET KUMAR SAHOO VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	/ /0 J.M.F.C.,JAJPUR ROAD(Jajapur) ICC/000007/2025
84	D-CRLMC/36474/2025 CRLMC/5042/2025	PRAMOD BEHERA VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	BANKI /151 /2025 DISTRICT & SESSIONS JUDGE,CUTTACK ST/0000239/2025
85	D-CRLMC/36540/2025 CRLMC/5043/2025	ASHOK KUMAR BEHERA @ NANDA VS STATE OF ODISHA	BISWARANJAN DALAI VS	KHUNTUNI /132 /2025 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000429/2025
86	D-CRLMC/35188/2025 CRLMC/5044/2025	LINGA @ RADHASHYAM SAHOO VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	/ /0 A.D.J.,ODAGAON(Nayagarh) ICC/0000015/2016
87	D-CRLMC/36562/2025 CRLMC/5045/2025	PRABIN KUMAR PAL VS JATINDRA SABAT	PABITRA KUMAR NAYAK VS	/ /0 J.M.F.C.,ROURKELA(Sundargarh) ICC/0000150/2021
88	D-CRLMC/34676/2025 CRLMC/5046/2025	KHIRABANDHU GOUDA VS STATE OF ODISHA	RAGHUNATH BISWAL VS	KHATIGUDA /52 /2025 SPECIAL JUDGE(POCSO), NABARANGPUR TR/0000029/2025
89	D-CRLMC/36550/2025 CRLMC/5047/2025	ANIL KUMAR DAKUA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	BHARATPUR PS /444 /2025 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001388/2025
90	D-CRLMC/36579/2025 CRLMC/5048/2025	SATYABAN MENDALI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	ULLUNDA /143 /2025 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000040/2025
91	D-CRLMC/36631/2025	NILU RANA	KIRTAN DANG	SAINTALA /105 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/5049/2025	VS STATE OF ODISHA	VS	J.M.F.C.,SAINTALA(Balangir) GR/000097/2024
92	D-CRLMC/36865/2025 CRLMC/5050/2025	JYOTI RANJAN PRADHAN VS STATE OF ODISHA	PRATEIK PARIJA VS	BARI RAMCHANDRAPUR /456 /2025 JMFC, BARIPAL(Jajapur) CT/0000231/2025
93	D-CRLMC/34648/2025 CRLMC/5051/2025	RAJAT VS STATE OF ODISHA	LINGARAJ SARANGI VS	CYBER CRIME AND ECONOMIC OFFEN 2ND A.D.J., BALANGIR(Balangir) CRREV/000010/2025
94	D-CRLMC/36304/2025 CRLMC/5052/2025	BIPIN BIHARI NATH VS STATE OF ODISHA	ANIMA KUMARI DEI VS	DERABIS /8 /2022 S.D.J.M.,KENDRAPARA(Kendrapara) GR/000077/2022
95	D-CRLMC/36944/2025 CRLMC/5053/2025	MISHRA CHANDRA BEHERA VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	MANCHESWAR P.S. /245 /2025 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0000646/2025
96	D-CRLMC/36663/2025 CRLMC/5054/2025	BIPI@VIPISINGH KANHAR VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /376 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000161/2025
97	D-CRLMC/36674/2025 CRLMC/5055/2025	DR. LAXMINARAYAN SATAPATHY VS STATE OF ODISHA(VIG.)	PRASANTA KUMAR SATAPATHY VS	BALASORE VIGILANCE /57 /2014 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) GR/0000002/2015
98	D-CRLMP/25974/2025 CRLMP/1579/2025	JUDHISTHIRA NAYAK VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	/ /0) //
99	D-CRLMP/36177/2025 CRLMP/1580/2025	NIHAR RANJAN SETHY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0) //
100	D-CRLMP/35717/2025 CRLMP/1581/2025	SUKANTI MALIK VS STATE OF ODISHA	SUBASH CHANDRA ROUT VS	/ /) //
101	D-CRLMP/36222/2025 CRLMP/1582/2025	AMEETA DASH VS STATE OF ODISHA	SAMBHRAM DAS VS	MAHILA (BERHAMPUR) /68 /2020) //
102	D-CRLMP/36035/2025 CRLMP/1583/2025	BAURIBANDHU SAHOO VS	ASISH CHANDRA RATH VS	/ /0)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CRLMP/35691/2025 CRLMP/1584/2025	I.I.C., KHORDHA SADAR NARAYAN BEHERA VS STATE OF ODISHA	PRADEEP KUMAR DASH VS	// PATTAMUNDAI RURAL PS /402 /2025 () //
104	D-CRLMP/36366/2025 CRLMP/1585/2025	GANESH PALEI VS STATE OF ODISHA	KIRTAN DANG VS	//0 () //
105	D-CRLREV/36333/2025 CRLREV/968/2025	PRAVAT RANJAN MOHANTY VS STATE OF ODISHA	TAPESH ROY VS	//0 J.M.F.C.,JHARSUGUDA(Jharsuguda) ICC/000016/2025
106	D-CRLREV/34410/2025 CRLREV/969/2025	SANTOSH KR. GOUDA @ BAYA @ SANTOSH GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	//0 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAC CRMC/000025/2025
107	D-CRLREV/36453/2025 CRLREV/970/2025	RANJIT NAHAK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	DARINGBADI /83 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhama Spl/0000102/2025
108	D-CRLREV/36325/2025 CRLREV/971/2025	PRAVAT RANJAN MOHANTY VS STATE OF ODISHA	TAPESH ROY VS	//0 J.M.F.C.,JHARSUGUDA(Jharsuguda) ICC/000015/2025
109	D-CRLREV/36499/2025 CRLREV/972/2025	HARERAM NAIK VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	BHAWANIPATNA SADAR /217 /2020 DISTRICT & SESSIONS JUDGE, BHAWA CMC/0000006/2025
110	D-CRLREV/36782/2025 CRLREV/973/2025	PUJA SAHA@POOJA SAHA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	NANDANKANAN /145 /2025 J.M.F.C.,BHUBANESWAR(Khordha) GR/0000662/2025
111	D-CRLREV/36783/2025 CRLREV/974/2025	MANISH AGRAWAL VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	MAHILA P.S. BUXIBAZAR /103 /2025 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000604/2025
112	D-CRLREV/34477/2025 CRLREV/975/2025	DEEPAK BEHERA VS STATE OF ODISHA	RUCHI RAJGARHIA VS	KAMARDA /66 /2023 J.M.F.C.,BHOGRAI(Baleshwar) CT/0000288/2023
113	D-CRLREV/36476/2025 CRLREV/976/2025	MINAKETAN SAHU VS STATE OF ODISHA	DHANANJAYA MUND VS	DHARAMGARH /275 /2025 S.D.J.M.-CIVIL JUDGE (JD),DHARAMGA CMC/0000581/2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-FAO/46852/2025 FAO/510/2025	BRAJA GOPAL MISHRA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// STATE EDUCATION TRIBUNAL,,BHUBA Gia/0001250/2016
115	D-MACA/48980/2025 MACA/1274/2025	SK. ISMAIL MOHAMAD VS SAMBHUNATH SANDHIBIGRAHA	DEBASISH PATNAIK VS	// III MACT,JJPUR(Jajapur) Mac/0000014/2015
116	D-MACA/45016/2025 MACA/1275/2025	THE REGIONAL MANAGER, NEW INDIA ASSURANCE COMPANY LIMITED,BBSR VS POONAM KANUNGO	ADAM ALI KHAN VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000173/2017
117	D-MACA/45600/2025 MACA/1276/2025	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO.LTD,BBSR VS MADHURITA KUJUR	RIMJHIMBALA PATI VS	// 1ST M.A.C.T., CUTTACK(Cuttack) Mac/0000534/2022
118	D-MACA/45597/2025 MACA/1277/2025	NEW INDIA ASSURANCE CO.LTD., DELHI VS DINABANDHU MOHAPATRA	SOMNATH ROY VS	// III MACT,JJPUR(Jajapur) Mac/0000086/2008
119	D-MATA/44575/2025 MATA/457/2025	DEBASHREE SAHOO VS BISHNU PRASAD BEHERA	SUDEEP KUMAR SARANGI VS	// JUDGE FAMILY COURT-II,BHUBANESW CP/0000364/2022
120	D-RPFAM/44059/2025 RPFAM/373/2025	DEBASIS @ DEBASHISH NANDA VS BIDYUTLATA MISHRA	KALU CHARAN SWAIN VS	// JUDGE, FAMILY COURT, NAYAGARH(N CRLMP/0000029/2021
121	D-RPFAM/48245/2025 RPFAM/374/2025	MANORANJAN BISWAL VS ANITA NAIK	JAYANTA KUMAR MAJHI VS	// JUDGE FAMILY COURT, BARIPADA(Ma Crp/0000211/2024
122	D-RSA/47694/2025 RSA/597/2025	BALUNKESWAR RAUT VS RANJIT PRASAD RAUT	SOUMYA MISHRA VS	// A.D.J.,JAGATSINGHPUR(Jagatsinghapur) RFA/0000034/2017
123	D-RSA/47253/2025 RSA/598/2025	JAYANTI DASH VS SUDHAKAR DASH	SWARUP KUMAR PATNAIK VS	// 2ND A.D.J., BARIPADA(Mayurbhanj) RFA/0000076/2023
124	D-TRP(C)/48797/2025 TRP(C)/421/2025	DEEPANJALI BEHERA @ DIPANJALI SAMAL VS JANARDAN BEHERA	MD. GOLAM MADANI VS	// JUDGE FAMILY COURT,BALASORE(Bal CP/0000354/2025
125	D-TRP(C)/48898/2025	LOPAMUDRA DAS	BISWAJIT PASAYAT	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	TRP(C)/422/2025	VS KOUSIK DAS	VS	JUDGE,FAMILY COURT,ANGUL(Anugul CP/0000080/2025
126	D-WA/48394/2025 WA/1863/2025	PURUSOTTAM KUANR VS STATE OF ODISHA	AMITABH MISHRA VS	// ()
127	D-WP(C)/49283/2025 WP(C)/34152/2025	KISHOR CHANDRA MUNDA @ KISHOR MUNDA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// ()
128	D-WP(C)/48203/2025 WP(C)/34153/2025	ASSOCIATION FOR LUMINOUS AND INTENSIVE SOCIAL HEALTH AWARENESS, RAY VS COMMISSIONER OF INCOME TAX,TELANGANA	ABHIRASH KUMAR JENA VS	// ()
129	D-WP(C)/48575/2025 WP(C)/34154/2025	DILLIP KUMAR ACHARYA VS STATE OF ORISSA	MANORANJAN MISHRA VS	// ()
130	D-WP(C)/49281/2025 WP(C)/34155/2025	SUDAM JHANKAR VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// ()
131	D-WP(C)/48628/2025 WP(C)/34156/2025	GOURI SHANKAR PANDA VS STATE OF ODISHA	RAJJEET ROY VS	// ()
132	D-WP(C)/44810/2025 WP(C)/34157/2025	BINATI BEHERA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// ()
133	D-WP(C)/48276/2025 WP(C)/34158/2025	LAVEN @ LABHANYA SADAKA VS UIDAI GOVT. OF INDIA, NEW DELHI	AJAYA KUMAR NANDA VS	// ()
134	D-WP(C)/48443/2025 WP(C)/34159/2025	R.K.V.V.SESHADRI VS THE STATE OF ORISSA	BIDYADHAR MANSING VS	// ()
135	D-WP(C)/48610/2025 WP(C)/34160/2025	SASMITA SAHU VS STATE OF ODISHA	SOURAV DAS VS	// ()
136	D-WP(C)/48645/2025 WP(C)/34161/2025	LACHHIPUR PRIMARY AGRICULTURE COOPERATIVE SOCIETIES LTD., SUBARNAPUR VS	HOJARAJ SETH VS	// ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-WP(C)/46578/2025 WP(C)/34162/2025	STATE OF ODISHA TAPAN KUMAR RAY VS	ATMAJIT MANMITH DAS VS	// // ()
138	D-WP(C)/48206/2025 WP(C)/34163/2025	STATE OF ODISHA NITYANANDA BARIK VS	RASHMI KANTA ACHARYA VS	// // ()
139	D-WP(C)/48658/2025 WP(C)/34164/2025	STATE OF ODISHA DR.RAJESH KUMAR ROUT VS	SUBHADUTTA ROUSTRAY VS	// // ()
140	D-WP(C)/48659/2025 WP(C)/34165/2025	STATE OF ODISHA DR.NAMITA NATH VS	SUBHADUTTA ROUSTRAY VS	// // ()
141	D-WP(C)/48442/2025 WP(C)/34166/2025	STATE OF ODISHA ANSUMAN MANDAL VS	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// // ()
142	D-WP(C)/48444/2025 WP(C)/34167/2025	STATE OF ODISHA PRABHAT KUMAR BASA VS	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// // ()
143	D-WP(C)/48563/2025 WP(C)/34168/2025	STATE OF ODISHA MADAN MOHAN MOHARANA VS	SWAPNIL ROY VS	// // ()
144	D-WP(C)/48671/2025 WP(C)/34169/2025	STATE OF ODISHA DR.ANIMA NAYAK VS	SUBHADUTTA ROUSTRAY VS	// // ()
145	D-WP(C)/49093/2025 WP(C)/34170/2025	STATE OF ODISHA HI TECH EDIFICE PVT. LTD., BHUBANESWAR VS	AFRAAZ SUHAIL VS	// // ()
146	D-WP(C)/47190/2025 WP(C)/34171/2025	ODISHA REAL ESTATE REGULATORY AUTHORITY, BHUBANESWAR LAXMI BISOYEE VS	NIRANJAN PANDA VS	// // ()
147	D-WP(C)/48493/2025 WP(C)/34172/2025	STATE OF ODISHA SUBHASHREE DASH VS	LAXMIKANTA TRIPATHY VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-WP(C)/48985/2025 WP(C)/34173/2025	RAMESH CHANDRA ROUT VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
149	D-WP(C)/48665/2025 WP(C)/34174/2025	DR.SUBODH KUMAR SAHU VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
150	D-WP(C)/48644/2025 WP(C)/34175/2025	SANJULATA MOHANTY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
151	D-WP(C)/48988/2025 WP(C)/34176/2025	SUSANT KUMAR BISWAL VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
152	D-WP(C)/49003/2025 WP(C)/34177/2025	HI-TECH COLLEGE OF PHARMACY, BBSR VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
153	D-WP(C)/48646/2025 WP(C)/34178/2025	DR.SASMITA MAHALIK VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
154	D-WP(C)/48847/2025 WP(C)/34179/2025	SATRUGHNA BEHERA VS STATE OF ORISSA	PRASANTA KUMAR MISHRA VS	// 0 //
155	D-WP(C)/48293/2025 WP(C)/34180/2025	BIJAY KUMAR SAHOO VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
156	D-WP(C)/48825/2025 WP(C)/34181/2025	PRAVATI KUMARI GANTAYAT VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
157	D-WP(C)/48332/2025 WP(C)/34182/2025	GOURA NAG VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
158	D-WP(C)/48964/2025 WP(C)/34183/2025	BRAJABANDHU BEHERA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
159	D-WP(C)/48680/2025	DR.SAGRAM TUDU	SUBHADUTTA ROUSTRAY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/34184/2025	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/26435/2025 WP(C)/34185/2025	SANGRAM SAHU VS THE REGISTRAR OF COOPERATIVE SOCIETIES, BHUBANESWAR	KAILASH CHANDRA MISHRA VS	// 0 //
161	D-WP(C)/48664/2025 WP(C)/34186/2025	DILIP KUMAR SINGH VS UNION OF INDIA	MANOJA KUMAR KHUNTIA VS	// 0 //
162	D-WP(C)/48329/2025 WP(C)/34187/2025	NABANITA SA VS STATE OF ODISHA	SIDDHANT SARANGI VS	// 0 //
163	D-WP(C)/48335/2025 WP(C)/34188/2025	KASTA RANA VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
164	D-WP(C)/48967/2025 WP(C)/34189/2025	KANHU CHARAN SWAIN VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
165	D-WP(C)/48345/2025 WP(C)/34190/2025	RADHESHYAM JAL VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
166	D-WP(C)/48337/2025 WP(C)/34191/2025	BHUBAN BAG VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
167	D-WP(C)/48351/2025 WP(C)/34192/2025	RUKUNI BAG VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
168	D-WP(C)/48417/2025 WP(C)/34193/2025	SHIBANI BIDYADHAR VS STATE OF ODISHA	MOHIT KUMAR PATI VS	// 0 //
169	D-WP(C)/48515/2025 WP(C)/34194/2025	AMULYA NAYAK VS STATE OF ODISHA	SPANDAN SRICHANDAN VS	// 0 //
170	D-WP(C)/48525/2025 WP(C)/34195/2025	Dr. MANORANJAN MOHAPATRA VS	AKSHAYA KUMAR SUBUDHI VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WP(C)/48450/2025 WP(C)/34196/2025	STATE OF ODISHA ANTARYAMI DAS VS THE COMMISSIONER CUM SECRETARY TO GOVT. DEPTT. OF HIGHER EDUCATION, GOVT OF ODISHA	SANDHYARANI PANI VS	// // 0
172	D-WP(C)/48615/2025 WP(C)/34197/2025	DR.SANCHITA PATRA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// // 0
173	D-WP(C)/48580/2025 WP(C)/34198/2025	PADMA LOCHAN SAHOO VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// // 0
174	D-WP(C)/48653/2025 WP(C)/34199/2025	DR.SHELLY PATNAIK VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// // 0
175	D-WP(C)/48339/2025 WP(C)/34200/2025	KHADI BISWAL VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// // 0
176	D-WP(C)/48848/2025 WP(C)/34201/2025	SOUMYAKANTA MAHALIK VS REGIONAL PASSPORT OFFICER, GUJARAT	SAURAV TIBREWAL VS	// // 0
177	D-WP(C)/49282/2025 WP(C)/34202/2025	DIPAK RAM MUNDA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// // 0
178	D-WP(C)/48566/2025 WP(C)/34203/2025	PRASANTA KUMAR OJHA VS STATE OF ODISHA	SPANDAN SRICHANDAN VS	// // 0
179	D-WP(C)/49034/2025 WP(C)/34204/2025	KUMARI ANINDITA PATTANAİK @ SMT ANINDITA PATTANAİK VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	// // 0
180	D-WP(C)/48278/2025 WP(C)/34205/2025	CHOU DHURY ABHILASH JENA VS SUBHASHMITA BISWAL	RAJENDRA NARAYAN ROUT VS	// // 0
181	D-WP(C)/49088/2025 WP(C)/34206/2025	LAXMAN PANGI VS SUPERINTENDENT, CGST AND CENTRAL EXCISE, KORAPUT	ITISHREE TRIPATHY VS	// // 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/48567/2025 WP(C)/34207/2025	RAJ KISHORE BEHERA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
183	D-WP(C)/48532/2025 WP(C)/34208/2025	PARAMESWAR SUTAR VS STATE OF ODISHA	SPANDAN SRICHADAN VS	// 0 //
184	D-WP(C)/48543/2025 WP(C)/34209/2025	SABITA SAMAL VS STATE OF ODISHA	SPANDAN SRICHANDAN VS	// 0 //
185	D-WP(C)/48558/2025 WP(C)/34210/2025	MAHESWAR SUTAR VS STATE OF ODISHA	SPANDAN SRICHADAN VS	// 0 //
186	D-WP(C)/48654/2025 WP(C)/34211/2025	DR.PRABEENABALA PANDA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
187	D-WP(C)/48204/2025 WP(C)/34212/2025	KAMINI LATE SETHI VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
188	D-WP(C)/48560/2025 WP(C)/34213/2025	CHANDRAMANI NAIK VS MANAGER HR, NTPC, KANIHA, ANGUL	MANAS RANJAN PRADHAN VS	// 0 //
189	D-WP(C)/48279/2025 WP(C)/34214/2025	NABA KISHORE PRADHAN VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
190	D-WP(C)/49157/2025 WP(C)/34215/2025	SHRADDHA SUMAN SAHU VS STATE OF ODISHA	LALATENDU RAY VS	// 0 //
191	D-WP(C)/49107/2025 WP(C)/34216/2025	PRAMOD KUMAR SAHOO VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
192	D-WP(C)/48576/2025 WP(C)/34217/2025	SURENDRA NATH BEHERA VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
193	D-WP(C)/48353/2025	TILOTAMA BISWAL	ASHIS KUMAR MISHRA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/34218/2025	VS THE STATE OF ODISHA	VS	0 //
194	D-WP(C)/48842/2025 WP(C)/34219/2025	ALEKHA SITHA VS STATE OF ORISSA	PRASANTA KUMAR MISHRA VS	// 0 //
195	D-WP(C)/48522/2025 WP(C)/34220/2025	K.JAGANNATH REDDY VS STATE OF ODISHA	SPANDAN SRICHANDAN VS	// 0 //
196	D-WP(C)/48844/2025 WP(C)/34221/2025	RAMA AMANTA VS STATE OF ORISSA	PRASANTA KUMAR MISHRA VS	// 0 //
197	D-WP(C)/48652/2025 WP(C)/34222/2025	DR.BAIJAYANTI NAYAK VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
198	D-WP(C)/48975/2025 WP(C)/34223/2025	GOBINDA CHANDRA MOHAPATRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
199	D-WP(C)/48569/2025 WP(C)/34224/2025	SURYAKANTA SAHOO VS STATE OF ODISHA	SPANDAN SRICHANDAN VS	// 0 //
200	D-WP(C)/48572/2025 WP(C)/34225/2025	RATNAKAR MALIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// 0 //
201	D-WP(C)/40085/2025 WP(C)/34226/2025	HRUSHI KESH BHOI VS THE STATE OF ORISSA	MANAS KUMAR CHAND VS	// 0 //
202	D-WP(C)/48573/2025 WP(C)/34227/2025	RITUPARNA DASH VS STATE OF ODISHA	SPANDAN SRICHANDAN VS	// 0 //
203	D-WP(C)/48530/2025 WP(C)/34228/2025	SATU THAPA VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
204	D-WP(C)/48928/2025 WP(C)/34229/2025	MURALIDHAR SWAIN VS	BUDHIRAM DAS VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/48906/2025 WP(C)/34230/2025	THE STATE OF ODISHA PRADIP KUMAR MAJHI VS THE SUPERINTENDING CGST AND CENTRAL EXCISE, BERHAMPUR-I RANGE	TAPAS KUMAR JENA VS	// // 0 //
206	D-WP(C)/48677/2025 WP(C)/34231/2025	MADHUMITA BEHERA VS ASHISH MOHAPATRA	DIPTI RANJAN MOHAPATRA VS	// 0 //
207	D-WP(C)/48546/2025 WP(C)/34232/2025	SANANTA KUMAR BHUYAN VS ADDITIONAL DISTRICT MAGISTRATE, BHUBANESWAR	MONOMOY BASU VS	// 0 //
208	D-WP(C)/48632/2025 WP(C)/34233/2025	M/S MAGNUM ESTATES PRIVATE LIMITED, BHUBANESWAR VS ADDITIONAL COMMISSIONER, GST (APPEALS), BHUBANESWAR	KAJAL SAHOO VS	// 0 //
209	D-WP(C)/49030/2025 WP(C)/34234/2025	BANITA MOHANTY VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
210	D-WP(C)/48997/2025 WP(C)/34235/2025	MD. RAIS AHMED VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// 0 //
211	D-WP(C)/49158/2025 WP(C)/34236/2025	TANMAYA BARIK VS STATE OF ODISHA	LALATENDU RAY VS	// 0 //
212	D-WP(C)/48555/2025 WP(C)/34237/2025	PABITRA NAIK VS MANAGER HR, NTPC, KANIHA, ANGUL	MANAS RANJAN PRADHAN VS	// 0 //
213	D-WP(C)/49152/2025 WP(C)/34238/2025	AMULYA KUMAR JENA VS APOLLO HOSPITALS ENTERPRISES LIMITED, BBSR	SHIB SHANKAR MOHANTY VS	// 0 //
214	D-WP(C)/48631/2025 WP(C)/34239/2025	M/S MAGNUM ESTATES PRIVATE LIMITED VS ADDITIONAL COMMISSIONER, GST (APPEALS)	KAJAL SAHOO VS	// 0 //
215	D-WP(C)/48703/2025 WP(C)/34240/2025	KSHETRABASI NAIK VS STATE OF ORISSA	PRAMOD KUMAR JENA VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/47970/2025 WP(C)/34241/2025	NEPAL PRAKASH SAMANTA VS CUTTACK MUNICIPAL CORPORATION, CUTTACK	SUBHENDU KUMAR NAYAK VS	// 0 //
217	D-WP(C)/48843/2025 WP(C)/34242/2025	GAGAN BIHARI SAMANTRAY VS STATE OF ORISSA	PRASANTA KUMAR MISHRA VS	// 0 //
218	D-WP(C)/49123/2025 WP(C)/34243/2025	PRITAM PRIYADARSINI VS STATE OF ODISHA	SIDHARTH SANKAR MOHAPATRA VS	// 0 //
219	D-WP(C)/48924/2025 WP(C)/34244/2025	ASHIS KUMAR KHUNTIA VS UNION OF INDIA	ANINDYA KUMAR MISHRA VS	// 0 //
220	D-WP(C)/49079/2025 WP(C)/34245/2025	BIDYULATA DEI VS STATE OF ODISHA	AMARESH CHANDRA SAMAL VS	// 0 //
221	D-WP(C)/49024/2025 WP(C)/34246/2025	PITAMBER GOCHHAYAT VS STATE OF ODISHA	RAJIB RATH VS	// 0 //
222	D-WP(C)/49358/2025 WP(C)/34247/2025	GOBINDA CHANDRA PRADHAN VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //
223	D-WP(C)/48581/2025 WP(C)/34248/2025	PAYAL SWAIN VS STATE OF ODISHA	SPANDAN SRICHANDAN VS	// 0 //
224	D-WP(C)/48707/2025 WP(C)/34249/2025	MALAYA KUMAR NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
225	D-WP(C)/49129/2025 WP(C)/34250/2025	AGASTI SAHU VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
226	D-WP(C)/48629/2025 WP(C)/34251/2025	PRATAP KISHORE MOHANTY VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //
227	D-WP(C)/49068/2025	BASANTA KUMAR PANI	SWAPNIL ROY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/34252/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/48925/2025 WP(C)/34253/2025	CHANDRIKA BHUYAN VS THE STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
229	D-WP(C)/49012/2025 WP(C)/34254/2025	PRIYANKA PRIYADARSHINI PARIDA VS STATE OF ODISHA	SANKARACHARYA CHOUDHURY VS	// 0 //
230	D-WP(C)/48849/2025 WP(C)/34255/2025	DILIP KUMAR NAYAK VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
231	D-WP(C)/49060/2025 WP(C)/34256/2025	DILLIP KUMAR NAYAK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
232	D-WP(C)/49288/2025 WP(C)/34257/2025	UDAYANATH MANGARAJ VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
233	D-WP(C)/48595/2025 WP(C)/34258/2025	MIHIR RANJAN PATTJOSHI VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
234	D-WP(C)/49201/2025 WP(C)/34259/2025	M/S THRIVENI EARTHMOVERS AND INFRA PVT. LTD., KEONJHAR VS NATIONAL ALUMINUM COMPANY LTD. (NALCO), BHUBANESWAR	PRABODHA CHANDRA NAYAK VS	// 0 //
235	D-WP(C)/48738/2025 WP(C)/34260/2025	ODISHA GRAMYA BANK, PIPILI, PURI VS PRESIDING OFFICER DEBTS RECOVERY TRIBUNAL, CUTTACK	TUNA SAHU VS	// 0 //
236	D-WP(C)/49289/2025 WP(C)/34261/2025	KUNI MAHAPATRA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
237	D-WP(C)/48597/2025 WP(C)/34262/2025	SHANTI SAHU VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
238	D-WP(C)/49089/2025 WP(C)/34263/2025	DR. SUSHREE SANGEETA KAR VS	ATUL TRIPATHY VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/48709/2025 WP(C)/34264/2025	STATE OF ODISHA MALAYA KUMAR NAYAK VS	KUNAL KUMAR SWAIN VS	// // 0
240	D-WP(C)/47487/2025 WP(C)/34265/2025	STATE OF ODISHA LAKHINDRA KUMAR SINGH VS	BIPLABA P.B. BAHALI VS	// // 0
241	D-WP(C)/48701/2025 WP(C)/34266/2025	STATE OF ODISHA CHITTARANJAN BEHERA VS	KUNAL KUMAR SWAIN VS	// // 0
242	D-WP(C)/49130/2025 WP(C)/34267/2025	STATE OF ODISHA KUSUMA MALA MISHRA VS	NIHAL RATH VS	// // 0
243	D-WP(C)/48741/2025 WP(C)/34268/2025	STATE OF ODISHA ODISHA GRAMYA BANK, PURI VS	TUNA SAHU VS	// // 0
244	D-WP(C)/48626/2025 WP(C)/34269/2025	PRESIDING OFFICER DEBTS RECOVERY TRIBUNAL, CUTTACK KHULANA NAYAK VS	NIRMAL KISHORE RATH VS	// // 0
245	D-WP(C)/48578/2025 WP(C)/34270/2025	STATE OF ODISHA JAYAKISAN AGRAWAL VS	ANAM CHARAN PANDA VS	// // 0
246	D-WP(C)/48648/2025 WP(C)/34271/2025	STATE OF ODISHA DR.REENA MOHAPATRA VS	SUBHADUTTA ROUSTRAY VS	// // 0
247	D-WP(C)/48066/2025 WP(C)/34272/2025	STATE OF ODISHA JACOB CHARAN LIMA VS	ARJUNA CHARANA BEHERA VS	// // 0
248	D-WP(C)/48571/2025 WP(C)/34273/2025	PRINCIPAL SECRETARY TO GOVT ST AND SC DEVELOPMENT DEPT, KHORDHA SIPANJALI SAHOO VS	SANJAY KUMAR PATRA VS	// // 0
249	D-WP(C)/48650/2025 WP(C)/34274/2025	STATE OF ODISHA DR.RITANJALI MISHRA VS	SUBHADUTTA ROUSTRAY VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/45332/2025 WP(C)/34275/2025	DILIP KUMAR MOHANTY VS STATE OF ODISHA	AKASH KUMAR PATAJOSHI VS	// 0 //
251	D-WP(C)/48549/2025 WP(C)/34276/2025	BIJAY KUMAR SETHY VS STATE OF ODISHA	SPANDAN SRICHANDAN VS	// 0 //
252	D-WP(C)/45550/2025 WP(C)/34277/2025	SUMAN SHIRKE VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
253	D-WP(C)/48676/2025 WP(C)/34278/2025	DR.FALGUNI KUMAR BADHAI VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
254	D-WP(C)/48548/2025 WP(C)/34279/2025	NARAYAN MOHARANA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
255	D-WP(C)/46884/2025 WP(C)/34280/2025	TIKI BADAR VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// 0 //
256	D-WP(C)/49221/2025 WP(C)/34281/2025	DURYODHAN JENA VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// 0 //
257	D-WP(C)/49179/2025 WP(C)/34282/2025	RAJ KUMAR BARIK VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
258	D-WP(C)/48951/2025 WP(C)/34283/2025	HRUSIKESH BARIHA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
259	D-WP(C)/48954/2025 WP(C)/34284/2025	BISWAJIT THAKUR VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	KUNAL KUMAR SWAIN VS	// 0 //
260	D-WP(C)/48508/2025 WP(C)/34285/2025	MANOJ KUMAR MAHALIK VS UCO BANK, ZONAL OFFICE, BALASORE	PRASANTA KUMAR SATAPATHY VS	// 0 //
261	D-ABLAPL/34840/2025	BAILOCHANA @ BAILOCHAN NAYAK	MAHIMANANDA SWAIN	MANGALPUR /227 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/13735/2025	VS STATE OF ODISHA	VS	() //
262	D-ABLAPL/36025/2025 ABLAPL/13736/2025	AJIT KANDHAPANI VS STATE OF ODISHA	DIGAMBAR SETHI VS	BISSAMCUTTACK /159 /2025 () //
263	D-ABLAPL/35349/2025 ABLAPL/13737/2025	ABDUL MUSLIM KHAN @ MUSLIM KHAN @ PINKULU VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /424 /2025 () //
264	D-ABLAPL/36150/2025 ABLAPL/13738/2025	AJMAT ALLI KHAN @ BUCHHI KHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	RAIRAKHOL /310 /2025 () //
265	D-ABLAPL/35500/2025 ABLAPL/13739/2025	KARUNAKAR DALAI VS STATE OF ODISHA	SURESH KUMAR PANDA VS	JAGATPUR /667 /2025 () //
266	D-ABLAPL/36353/2025 ABLAPL/13740/2025	PURNA CHANDRA DAS @ SANU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	REMUNA /186 /2025 () //
267	D-ABLAPL/35578/2025 ABLAPL/13741/2025	SUMIT SINHA VS STATE OF ODISHA	PRAMOD KUMAR MISHRA VS	JHIRPANI P.S. /87 /2022 () //
268	D-ABLAPL/36356/2025 ABLAPL/13742/2025	BISWAJIT BEHERA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	MANGALA BAG /410 /2025 () //
269	D-ABLAPL/35645/2025 ABLAPL/13743/2025	SAGAR DAS VS STATE OF ODISHA	SONALI ROUT VS	CHANDABALI /457 /2025 () //
270	D-ABLAPL/36359/2025 ABLAPL/13744/2025	CHIRANJIBI PATRO VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KORAPUT TOWN /298 /2025 () //
271	D-ABLAPL/35715/2025 ABLAPL/13745/2025	MD SADDAM HUSSAIN VS STATE OF ODISHA	UMA SHANKAR PATEL VS	TALSARA /133 /2023 () //
272	D-ABLAPL/35944/2025 ABLAPL/13746/2025	AJIT KU. SENAPATI @ AJIT SENAPATI VS	SANJIT MISHRA VS	BASELI SAHI PS /218 /2025 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-ABLAPL/36362/2025 ABLAPL/13747/2025	STATE OF ODISHA PATNURU JAGANNATH PATRA @ P. JAGANNATH PATRA VS	BIJAYA KUMAR RAGADA VS	// KORAPUT TOWN /298 /2025 ()
274	D-ABLAPL/36173/2025 ABLAPL/13748/2025	STATE OF ODISHA RAMAKANT MALLICK VS	SAPAN KUMAR LENKA VS	// BIRIDI PS /295 /2025 ()
275	D-ABLAPL/36242/2025 ABLAPL/13749/2025	STATE OF ODISHA BULU HARIJAN VS	BIKASH KARNA VS	// BORIGUMMA /172 /2025 ()
276	D-ABLAPL/36257/2025 ABLAPL/13750/2025	STATE OF ODISHA TRILOCHANA DIGAL VS	KULDEEP MOHANTY VS	// GOCHHAPADA /224 /2025 ()
277	D-ABLAPL/36364/2025 ABLAPL/13751/2025	STATE OF ODISHA RAJESH DALEI @ NINI VS	SATYAJIT MOHAPATRA VS	// NILGIRI /466 /2025 ()
278	D-ABLAPL/36295/2025 ABLAPL/13752/2025	STATE OF ODISHA JANAKI JENA VS	MANAS KUMAR CHAND VS	// BALUGAON P.S. /381 /2025 ()
279	D-ABLAPL/36376/2025 ABLAPL/13753/2025	STATE OF ODISHA ADITYA KUMAR VS	HARAPRASAD PANDA VS	// / /0 ()
280	D-ABLAPL/36390/2025 ABLAPL/13754/2025	STATE OF ODISHA KATHI SAHOO VS	ARUN KUMAR BUDHIA VS	// ANGUL TOWN /492 /2023 ()
281	D-ABLAPL/36392/2025 ABLAPL/13755/2025	STATE OF ODISHA NUDEI RANA VS	JAYADEBA BEHERA VS	// BELPARA /193 /2025 ()
282	D-ABLAPL/36441/2025 ABLAPL/13756/2025	STATE OF ODISHA PRAKASH KUMAR NAYAK VS	SIDDHANT SARANGI VS	// / /0 ()
283	D-ABLAPL/36301/2025 ABLAPL/13757/2025	STATE OF ODISHA BABU @ SANJAY KARMAKAR VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	// MARINE PS AT JAMBO /239 /2025 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-ABLAPL/36404/2025 ABLAPL/13758/2025	AMIYA KUMAR MOHANTY VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	KANPUR /115 /2025 () //
285	D-ABLAPL/36409/2025 ABLAPL/13759/2025	BHAMI NAYAK @ BHAMITA NAIK VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	MUNIGUDA /122 /2010 () //
286	D-ABLAPL/36307/2025 ABLAPL/13760/2025	MUNA PARIDA @ JASHOBANTA PARIDA VS STATE OF ODISHA	KARUNAKAR GAYA VS	ASTARANGA /228 /2025 () //
287	D-ABLAPL/36410/2025 ABLAPL/13761/2025	SUBHALAXMI SWAIN VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	KANPUR /115 /2025 () //
288	D-ABLAPL/36319/2025 ABLAPL/13762/2025	HARIHAR NAYAK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	NANDIPADA /356 /2025 () //
289	D-ABLAPL/36323/2025 ABLAPL/13763/2025	JANGALI ROUT @ MRUTYUNJAY ROUT VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	KANPUR /113 /2025 () //
290	D-ABLAPL/36411/2025 ABLAPL/13764/2025	ASIT PATRA @ ASIT KUMAR PATRA VS STATE OF ODISHA	RABINDRA NATH PANDA VS	INDUSTRIAL ESTATE PS /284 /2025 () //
291	D-ABLAPL/36388/2025 ABLAPL/13765/2025	PURNACHANDRA BARIK VS STATE OF ODISHA	ROHIT RANJAN RAY VS	KHURDA MODEL /374 /2025 () //
292	D-ABLAPL/36430/2025 ABLAPL/13766/2025	UDAYANATH SAHU VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	PARLAKHEMUNDI /254 /2025 () //
293	D-ABLAPL/32625/2025 ABLAPL/13767/2025	KARUNAKAR BEHERA @ JHADIA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BALASORE SADAR /340 /2016 () //
294	D-ABLAPL/36433/2025 ABLAPL/13768/2025	SAYED MOHAMMED ALI VS STATE OF ODISHA	CHHABI BEHERA VS	BHARATPUR PS /775 /2025 () //
295	D-ABLAPL/36378/2025	HIRANMAY JENA	SURYAKANTA DASH	/ /0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/13769/2025	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/36434/2025 ABLAPL/13770/2025	JHILLI SAHU VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	PARLAKHEMUNDI /254 /2025 () //
297	D-ABLAPL/36396/2025 ABLAPL/13771/2025	PRASANTI JENA @ ASANTI SWAIN VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	KANPUR /115 /2025 () //
298	D-ABLAPL/36444/2025 ABLAPL/13772/2025	ABHIMANYU BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA SADAR /42 /2024 () //
299	D-ABLAPL/36241/2025 ABLAPL/13773/2025	KRISHNA CHHATRIY VS STATE OF ODISHA	SIDDHARTHA SAMAL VS	BANDOMUNDA /139 /2025 () //
300	D-ABLAPL/36252/2025 ABLAPL/13774/2025	RASMITA SWAIN VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	NANDIPADA /357 /2025 () //
301	D-ABLAPL/36451/2025 ABLAPL/13775/2025	SOUMYA RANJAN JENA @ MIKU VS STATE OF ODISHA	ARUPA NANDA DAS VS	DHENKANAL SADAR /937 /2025 () //
302	D-ABLAPL/36311/2025 ABLAPL/13776/2025	HARIHAR NAYAK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	NANDIPADA /359 /2025 () //
303	D-ABLAPL/36314/2025 ABLAPL/13777/2025	HARIHAR NAYAK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	NANDIPADA /355 /2025 () //
304	D-ABLAPL/36461/2025 ABLAPL/13778/2025	MINAKETANA DIGAL VS STATE OF ODISHA	BAIJAYANTI MOHANTY VS	K.NUAGOAN /174 /2025 () //
305	D-ABLAPL/36328/2025 ABLAPL/13779/2025	RANGALAL SINGH VS STATE OF ODISHA	DEEPAK KU SAHOO VS	NIKIRAI /384 /2025 () //
306	D-ABLAPL/36468/2025 ABLAPL/13780/2025	SATYAJIT TRIPATHY VS	RAMESH CHANDRA SWAIN VS	/ /0 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-ABLAPL/36155/2025 ABLAPL/13781/2025	STATE OF ODISHA PARTHASARATHI NAYAK VS STATE OF ODISHA	ASISH KUMAR RAY VS	// BARI RAMCHANDRAPUR /454 /2025 ()
308	D-ABLAPL/36284/2025 ABLAPL/13782/2025	STATE OF ODISHA SRIKANTA NAIK VS STATE OF ODISHA	PREETAM MISHRA VS	// BOUDH /419 /2025 ()
309	D-ABLAPL/36292/2025 ABLAPL/13783/2025	STATE OF ODISHA DIBAKAR JENA VS STATE OF ODISHA	MANORANJAN ACHARYA VS	// ITAMATI /243 /2025 ()
310	D-ABLAPL/36485/2025 ABLAPL/13784/2025	STATE OF ODISHA SUDHA SAGARIKA PANDA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// / /0 ()
311	D-ABLAPL/36495/2025 ABLAPL/13785/2025	STATE OF ODISHA KAILASH CHANDRA NAYAK VS STATE OF ODISHA	KEDAR CHANDRA SARANGI VS	// MOHANA /191 /2025 ()
312	D-ABLAPL/36496/2025 ABLAPL/13786/2025	STATE OF ODISHA ANANDA NAYAK @ ANANDA PARICHHA VS STATE OF ODISHA	KEDAR CHANDRA SARANGI VS	// MOHANA /190 /2025 ()
313	D-ABLAPL/36497/2025 ABLAPL/13787/2025	STATE OF ODISHA ISHAK PRADHAN @ ANIL KUMAR PRADHAN VS STATE OF ODISHA	KEDAR CHANDRA SARANGI VS	// MOHANA /192 /2025 ()
314	D-ABLAPL/36248/2025 ABLAPL/13788/2025	STATE OF ODISHA JITENDRA SINGH @ JITENDRA SINGH PARIHAR VS STATE OF ODISHA	ANUPAM DASH VS	// THELKOLOI PS /443 /2025 ()
315	D-ABLAPL/35660/2025 ABLAPL/13789/2025	STATE OF ODISHA BAMADEBA SWAIN VS STATE OF ODISHA	JAYADEBA BEHERA VS	// RANPUR /90 /2021 ()